

HIGH COURT OF TRIPURA

AGARTALA

NoF.40(1)-HCT/Judl/Roster/2018/ 1160

31st January, 2018

NOTIFICATION

It is hereby notified that His Lordship Hon'ble the Chief Justice will not sit in the Single Bench on 01.02.2018 (Thursday) & 02.02.2018 (Friday). The cases scheduled to be taken up by the Single Bench of Hon'ble the Chief Justice on 01.02.2018 & 02.02.2018, except the Bail Applications & other urgent matters, if any, shall be listed as and when the business of the Court permits.

The Bail Applications & other urgent matters, if any, shall be taken up by the Single Bench of Hon'ble Mr. Justice S. Talapatra on 01.02.2018 & 02.02.2018 in addition to His Lordship's other scheduled matters as per the Roster.

By order,

Sd/-

(A. DEBBARMA)

REGISTRAR (JUDICIAL)

NoF.40(1)-HCT/Judl/Roster/2018/ 1161-1186

31st January, 2018

Copy to: -

01. The Advocate General, Tripura, Agartala;
02. The Secretary, High Court Bar Association, Agartala;
03. The Secretary, Tripura Bar Association, Agartala;
04. The Assistant Solicitor General of India, Govt. of India, High Court of Tripura, Agartala;
05. The Public Prosecutor, High Court of Tripura, Agartala;
06. The Govt. Advocate, High Court of Tripura, Agartala;
07. The Registrar (Vigilance), High Court of Tripura, Agartala;
08. The Secretary to the High Court Legal Services Committee, High Court of Tripura, Agartala;
09. The Principal Secretary to Hon'ble the Chief Justice, High Court of Tripura, Agartala;
10. The Registrar (Admn., P & M), High Court of Tripura, Agartala;
11. The Senior Protocol Officer, High Court of Tripura, Agartala;
12. The Joint Registrar, High Court of Tripura, Agartala;
13. All the Deputy Registrars, High Court of Tripura, Agartala;
14. The Chief Librarian, High Court of Tripura, Agartala;
15. The Secretary to Hon'ble Mr. Justice S. Talapatra, Judge, High Court of Tripura, Agartala;
16. The Secretaries to the Hon'ble Judges, High Court of Tripura, Agartala;
17. The Secretary attached with the Registrar General, High Court of Tripura, Agartala;
18. All the Assistant Registrars, High Court of Tripura, Agartala;
19. The System Analyst, High Court of Tripura, Agartala with a direction to upload the Notification in the official website of the High Court of Tripura;
20. All the Superintendents, High Court of Tripura, Agartala;
21. The Sr. Grade Translator-cum-I/C. Paper Book Section, High Court of Tripura, Agartala;
22. The Court Master(s), High Court of Tripura, Agartala;
23. The Bench Clerk(s), High Court of Tripura, Agartala;
24. All the Bench Sections, High Court of Tripura, Agartala,
25. Notice Board of the Court-house; and
26. Order File.


REGISTRAR (JUDICIAL)